

गृह कार्य अंगी (श्री वाई० श्री० चव्हाण)  
(क) जी नहीं ।

(ख) प्रश्न ही नहीं उठता ।

t[THE MINISTER OF HOME AFFAIRS  
(SHRI Y. B. CHAVAN): (a) No, sir.

(b) Does not arise.]

#### COMMITTEES CONSTITUTED BY C.S.I.R.

\*677. SHRI BHUPESH GUPTA: Will the Minister of EDUCATION be pleased<sup>1</sup> to state:

(a) whether Government's attention has been drawn to press reports to the setting up of the Nihar Ranjan Ray Committee by the Council of Scientific and Industrial Research;

(b) what steps, if any, have been taken by the Council to give effect to the recommendations of the Third Reviewing Committee under the Chairmanship of Shri A. Ramaswami Mudaliar; and

(c) whether-it is a fact that the Special Committee constituted by the Council to review research and development projects of national laboratories and technical Orientation and allot priorities during the Fourth Five Year Plan has not considered projects from all the Laboratories?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN): (a) Yes, Sir.

(b) The progress on the implementation of the recommendations of the Third Reviewing Committee as finally reported to the Governing Body of C.S.I.R. at its meeting held on 16th April, 1966, has been incorporated in the proceedings of the said meeting, a copy of which is available in the Library of Parliament.

(c) The Committee appointed by the Governing Body at its meeting held on 19th November 1966 to scrutinise the Fourth Five Year Plan proposals of the C.S.I.R. has not yet completed its assignment.

t[ ] English translation.

#### COMMISSION TO ENQUIRE INTO THE GRIEVANCES OF WORKERS IN FOREIGN OIL COMPANIES

\*678. SHRI M. V. BHADRAM: SHRI N. R. MUNISWAMY: SHRI IP. THANULINGAM:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether there is any proposal under Government's consideration to appoint a Commission to enquire into the grievances of workers employed in the foreign oil Companies in India;

(b) if so, what are the terms of reference of the Commission; and

(c) by when the Commission is likely to be appointed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI JA-ISUKHLAL HATHI): (a) Yes.

(b) and (c) The terms of reference have been almost finalised and the Commission will be set up soon.

#### GRANT FOR THE CONSTRUCTION OF STADIA

\*679. SHRI RAM NIWAS MIRDHA: Will the Minister of EDUCATION be pleased to state:

(a) how many grants for the construction of stadia in States have so far been sanctioned and how many applications for such grants are pending during the current financial year; and

(b) how much money is available for this purpose during the current financial year?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD): (a) Grants amounting to Rs. 25,000 have been sanctioned for two Stadia to fulfil old commitments. Fresh applications for 1967-68 have been